

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 12306 of 2019 - DB

(Arising out of OIO-VAD-EXCUS-002-COM-008-19-20 dated 09/07/2019 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-II)

Shri Satyanarayan S Shah

.....Appellant

M/s. Jankilala & Nandlal Metal Npvt Ltd.,
B/s. T.c.i Transport, B/h. Vihar Cinema,
Nr. Gangotri Apartment, New Khanderao Road
Vadodara, Gujarat

VERSUS

C.C.E. & S.T.-Vadodara-ii

.....Respondent

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat- 390023

APPEARANCE:

Shri Saurabh Dixit, Advocate for the Appellant

Shri Rajesh K Agarwal Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 25.09.2023

DATE OF DECISION: 08.12.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10523 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**